

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated, Guwahati, the 12th May, 2014.

No.HC.VII-100 (Pt.-II)/2010/2743/A ### Hon'ble the High Court has been pleased to direct the Judicial Officers of Kamrup (Metro) District, Guwahati & Kamrup District, Amingaon, working in the Judicial side, to attend the Sensitization Programme on Mediation for the Referral Judges, scheduled to be held on 24th May, 2014 from 10:15 AM to 01:30 PM at the NEDFi House, Dispur, Guwahati.

Further, all the participants are directed to report to the venue at 9.45 A.M., positively on 24.05.2014.

By order,

Sd/- R.A. Tapadar

OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-100 (Pt.-II)/2010/2744-2761/A, Dated, Guwahati, the 12th May, 2014.

Copy forwarded for information and necessary action to :-

1. The Director, Judicial Academy, Assam, Gauhati High Court, Guwahati.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information and necessary action.

The Officers are placed on deputation for participating in the training programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to TA and DA as admissible under the Rules.

4. The Registrar (Vig. / Admn. / Judl.) Gauhati High Court, Guwahati.
5. **The District & Sessions Judge, Kamrup (Metro), Guwahati / Kamrup, Amingaon. He is requested to ensure circulation of this Notification to all the Judicial Officers (working in the judicial side) of his respective District.**
6. The Principal Judge, Family Court, No. 1 / 2, Kamrup, Guwahati.
7. The Presiding Officer, Labour Court, Kamrup, Guwahati.
8. The P.O., Industrial Tribunal, Guwahati.
9. The P.O. STAT & Member MACT No. 1, Kamrup, Guwahati.
10. The Special Judge, Assam, Guwahati.
11. The Special Judge, CBI Court, Guwahati.
12. The Member MACT No. 2 & 3, Kamrup, Guwahati.
13. The Special Judge, Addl. CBI Court No. 1 / 2, Chandmari, Guwahati.
14. The Member Secretary, Assam State Legal Services Authority, Guwahati.
15. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
16. The Joint Registrar, Judl. / Recruitment / Vig. / PM & P, Gauhati High Court, Guwahati.
17. **The Chief Judicial Magistrate, Kamrup (Metro), Guwahati / Kamrup, Amingaon. He is requested to inform the judicial officers (working in the judicial side) under his control.**
18. **The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati.**
19. The P.S. to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
20. The P.S. to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
21. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
22. Office File.

12-05-14
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

12/5/14